श्री राजनारायण : श्रीमन एक मिनट हम चाहते

श्री उपसभापति : वाद मे ।

श्री जगदीश प्रसाद माथुर (राजस्थान): उपाध्यक्ष महोदय . .

श्रो जगदम्बी प्रसाद यादव (बिहार) : श्रीमन्, भूपेश गृप्ता ने एक गलत लाछन जनसघ पर लगाया। जनसघ का सत्याग्रह देश के विचारो में बटवारे का नहीं है बल्कि जनसघ का सत्याग्रह जो पालियामेट के सदस्यों ने शपथ ली थी कि हम वगला देश का सहायता देगे, बगला देश को मान्यता देगे, बगला देश मे हो रहे नरसहार को रोकेंगे उसी शपथ की सरकार को याद दिलाने के लिये है कि सरकार उस काम को जल्दी से जल्दी करे। देश में एकता के लिए, देश की सुरक्षा के लिये देश की शान्ति के लिये स्रोर वंगला देश म हो रहे नरस हार को रोकने केलिए, सरकार को कर्तव्यो की याद दिलाने के लिये ही सत्याग्रह चल रहा है। इसलिये सत्याग्रह पर किसी प्रकार की म्राच लाना या किसी प्रकार का लाछन लगाना मै समझता ह कि उनकी राजनीतिक विचारधारा काचिन्ह है।

श्री उपसभापति: ठीक है, स्राप वैठिये।

STATEMENT BY MINISTER RE COL LISION BETWEEN SUBURBAN TRAIN NOS. K-62 DOWN AND P-389 DOWN AT ULTADANGA ROAD STATION THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंतरालय में उपमन्तरी (SHRI MOHD QURESHI) Mr Deputy Chairman, Sir, it is with profound regiet and soriow that I have to inform the House that at about 20 30 hours on 31 7 71 while Suburban Train No P 398 Down was standing on the down Suburban line of Ultadanga Road station on the Sealdah Division of Eastern Railway, Suburban Train No K 62 Down came from behind and collided in the rear of P 398 Down As a result, the Front Coach of K 62 Down partly telescoped into the rear TLR (third class cum luggage and brake van) of P 398 Down In this accident 7 persons were killed on the spot 8 persons were girevously injured and 12 sustained sim ple injuries One of the grievously injured persons subsequently expited in the hosipital In addition 39 Persons received trival

injuries like minor abrasions and scratches who were discharged from the hospital after being rendered first aid

Immediately on receipt of the informa-tion of the accident Railway Doctors from Scaldah rushed to the site of the accident The General Minager and the Chief Operating Superintendent, Eastern Railway accompanied by other senior Railway officers also proceeded to the site of the accident Member (Transportation), Rail way Board went by air to Calcutta and inspected the site of the accident and visited the injured in the hospitals

Ex gratia payment has been made to the next of kin of the dead and to the injured

Additional Commissioner of Railway Safety, Calcutta is holding an inquiry in o this accident

श्री राजनारायण (उत्तर प्रदेश): श्रीमन, हमको स्रापने बैठा दिया । एक इम्पार्टेन्ट प्वाइन्ट हमे उठाना था ।

श्री उपसभापति : यह सबजेक्ट मैटर हो जाने दीजिए ।

श्री राजनारयण: नहीं तो जगदम्बी प्रसाद जी थादव जी की तरह खडे होकर कह दे।

श्री उपसभापति : ग्राप तो वैसे कहते ही

CHITTA BASU (West Ben gal) Sir, the statement says that a train was standing stationary in the Ultadagna Road station and another train which is supposed to be an electric train rammed into the standing train and caused the dimage. May I know from the hon ble Minister whether any preliminary investigation has been made particularly in regard to the responsibility of the railway. staff who are ically responsible for this kind of extriordinary accident? He has said that an investigation has been ordered into the accident, and that will take a long time But before that, may I know whether his department has made any preliminary invest gation into the matter, if so, what s the result of that preliminary investigation?

My second point which I would like to say is this Today's papers carry a news that after the accident about 20 30 trains have been stopped thereby causing inconvenience to a large number of passengers coming to and going away from Calcutta because that is the only communication which is being taken advantage of by a large number of people? What is the reason of immediate suspension of a large number of trains, about 20 30? Will the hon'ble Minister say if the report is cor reat? Would the Government issue orders

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[Shri Chitta Basu]

so that train running is not stopped be cause that is creating lot of harassment to the people

SHRI MOHD SHAFI QURESHI With regard to the first question, the Additional Commissioner of Railway Safety is holding an enquiry into this accident So it will not be proper for me to prejudge the issue at this stage. With regard to the other question that a large number of trains have been detained in this particular area I have no information available with me at his time. I will collect the information and give it either to the hon ble Member or pass it on to the House

SHRI T V ANANDAN (Tamil Nadu) Sr I do not want the Ministry or the Minister to escape the responsibility of this accident Is it not a fact Sii, that in the Madras area sometime in October last the Mangalore Cochin Mail telescoped? Then a suggestion was put forth to the Government especially to the Railway Ministry how to solve this problem of acc dents. What action has been taken by the Ministry? Had the suggestion submit ted by an hon ble Member been imple mented this type of accident would not have occurred This is not the first acci-dent That the eastern sector is not in a normal condition has been accepted by the Minister in the Budget Session Be cause the poor third class passengers are being killed, therefore, it is not the res ponsibility of the Railway Ministry The ponsibility of the Railway Ministry The suggestion put forth was that instead of a tiny red tail lamp attached to the rear bogey, why not the curvature of the last van be lit brighter by bright red light so that it may catch the eyes of the driver who is coming towards the stationary train so that he would be alert and stop the tiain in advance. It is a matter of a hundred rupces. Why was it not done? What was the reason for delaying the implementation of this suggestion? Had it been done the country would have been saved of so many killings in the last three accidents. One was on the 17th of the last month. Another was on the 24th of the last month and this is the third one Similarly, what action has the Rilway Minister, not the Railway Board taken suggestion made somewhere in November by an hon ble Mcmber of this House?

SHRI MOHD SHAFI QURFSHI The hon'ble Member is correct when he says that there were similar accidents earlier also In both these acc dents, they were due to the failure of human element whe ther the signals were completely ignored by the driver or he would not stop at the signal Naturally when he ignores the signal the result was that he rammed into the standing train which was standing on the track itself

Sir, we are taking all precautions to see that the number of accidents comes down I would like to give some figures As compared to 1964 when the total number of accidents was 1 293 it has come down to 840

MR DEPUTY CHAIRMAN What about his suggestion regarding the red light on the rear compartment?

SHRI MOHD SHAFI QURESHI This usually done

SHRI T V ANANDAN Not done

SHRI MOHD SHAFI QURESHI It is a very good suggestion that we must have bigger red lights

श्री निरंजन वर्मा (मध्य प्रदेश) श्रीमन्, ऐसा मालुम पडता है कि बगला देश के ऊपर विपत्ति पर विपत्ति ग्रा रही है क्यों कि पहले भी वहा पर रेल दुर्घटना हो चुकी है। यह भी श्रापने बतलाया कि ग्रभी इवैस्टीगेशन जारी है श्रीर इस समय यह कहना बडा मुश्किल है कि वास्तव में घटना किस प्रकार से हुई। लेकिन मै ग्राप से यह जानना चाहता हू कि बगाल मे नक्सलवा-दियो के मुवमेट के कारण एक पुलिस ग्रधिकारी भी पकडा गया था 8 दिन पहले, तो वर्तमान केस मे या इम प्रकार के इवैस्टीगेशन मे श्रापको यह मालूम नही हुआ कि रेलवे डिपार्टमेट मे कर्त्तव्य ग्रवहेलना करने वाला ऐसा कोई तत्व है जि की उदासीनता के कारण और अपना कर्तव्य न कर सकने के कारण यह बड़ी दुर्घटना हुई है ? ग्रगर ग्रभी ग्रापको इवैस्टीगेशन मे इस तरह की सुचना नही मिली है, तो क्या ग्राप ग्रागे इस वात की जाच करेगे कि बाहर के तत्वो की जाच के साथ साथ रेलवे विभाग में भी ऐसे तत्व है, इस तरह के कोई ब्रादमी है, जिनके कारण इस प्रकार की घटनाए हो सकती है ?

شری محمد نفیع قربنی : اگر انویسٹنگسٹن کے دوران کوئی ایسی بات همارے نوٹس مس آئی دو ضرور میھا کے سامیے رکھسگے ۔

†[श्री मोहम्मद शफी कुरेशी: ग्रगर इन्वेस्टी-गेशन के दोरान कोई ऐसी बात हमारे नोटस में ग्राई तो जरूर सभा के सामने रखेगे।]

^{†[]} Hindi transliteration.

REFERENCE TO ALLEGED THREAT HELD OUT 10 THE DOCTORS FROM RAJASTHAN IN EVACUEE CAMPS

SHRI A D MANI (Madhya Piadesh) Sir, the hon Min ster has mentioned that ex gratia payment has been made to the families of the victims of this acci dent I know Sir, that this ex gratia pay ment is only Rs 500 I would like to ask the Minister whether his attention has been drawn to the fact that in the case of the widow of the pilot who lost his life in the HF aircraft accident the other day in Bangalore, as much as Rs 1,50 000 was paid as compensation May I ask the Minister whether, in view of the fact that these accidents are occurring almost con stantly on the failways, penal compensation would be paid to the families of the vict ms? And how is the compensation amount decided? I would like the Minis ter to throw some light on the principles governing the payment of compensation to the familes of the victims

SHRI MOHD SHAFI QURFSHI Sir, the ex gratia payment is quite apart from and without prejudice to, the compensi t on claims payable under section 82 of the Indian Railways Act which can be an amount up to a maximum of Rs 20 000 in respect of any one person who has been injured or who died as a result of an accident to a train carrying passengers An ex gratia payment of Rs 500 is im mediately given to the family of the dead for cremation purposes. It varies from Rs 200 to Rs 300 in the case of those who sustain injuries

DR (MRS) MANGALDEVI TAIWAR (Rajasthan) Sir it has been stated that s milar accidents due to human failure have taken place before not very far off in the past, I would like to know from the hon Minister what deterrent punish ment has been given to those who have been the cause of this mass murder and who repeat this kind of neglect in duty It is really human failure which is the cause of an accident like this when a train is standing and another comes and rams into the standing train Sir, this s a very serious matter I would like to know from the hon Minister what deterrent punishment the department has given in the past and what they are contemplating to give this time

SHRI MOHD SHAFI QURESHI · Str, I do not have this information at present as to what punishment has been given to the erring staff in previous accidents collect it and lay it on the Table of the House With regard to the question what punishment will be meted out to the people involved in this recent accident, as I said, the Additional Commissioner of Railway Safoty is looking into the matter and after he gives his report, it will be decided

श्री जगदीश प्रसाद माथुर (राजस्थान) : श्रीमन, पिछले दिनो में जो बगाल में स्थिति पैदा हुई है उसके कारण से भारी मात्रा मे बगला देश से शरणार्थी ग्राये । उनकी सहायता के लिये समद ने भी देश के नागरिको से अपील की ग्रौर प्रधान मत्री ने भी ग्रपील की । सब की म्रपील के कारण खास तोर से जो वहा बीमारी फैलने लग गई थी उसके कारण से हमारे राजस्थान प्रान्त की सरकार ने यह तय किया कि एक चार सौ बैडस का श्रस्पताल वहा भेजा जाय। इस प्रकार उसने एक मोबाइल ग्रस्पताल वहा पर भेज दिया है श्रोर वह वहा काम करने लगा। लेकिन जो स्थिति उस ग्रम्पताल की हुई है उससे ऐसा लगता है कि देश के बाकी नागरिको को उस बात की चिता होगी कि हम उनकी सहायता के लिये जाय या न ज य या उनकी किस प्रकार से मदद करे। पिछले दिनो वहा पर इस प्रकार की स्थिति पैदा हुई कि वहा पर जो का . करने वाले डाक्टर थे उन पर बहुत से लोगों ने स्राक्रमण किया स्रौर स्रब उनको नोटिस दे दिया गया है कि वे सात दिन के ग्रन्दर ग्रन्दर या तो ग्रस्पताल को उठा कर राज-स्थान ले जाम्रो वरना जितने लोग ग्रस्पताल मे काम कर रहे हैं उनको मार दिया जायगा। केवल यह धमकी ही नहीं थी बल्कि जो क्लाकार उनके साथ गया था उस कलाकार को उन्होने पीटा । उसके वाद वहा पर डाक्टर को पीटा गया । वेस्ट बगाल के इस्लामपूर नाम के एक कस्बे में से जो रेस्ट हाउस है उसी में उन्होंने त्रपना कैम्प लगा ग्खा था । उस रेस्ट हाउस पर बाकायदा हमला किया गया ग्रीर वहा पर रहने वाले डाक्टरो को मरा गया। फिर 7 डाक्टर ग्रौर काम करने वाले कुछ कर्मचारी पश्चिम बगाल से चल कर राजम्थान पहुचे ग्रोर उन्होंने राजस्थान सरकार से इस प्रकार की रिपोर्ट दी कि हम शरणार्थियों की सेवा करना चाहते है, लेकिन सेवा करने की ग्राज हमारी स्थिति